

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road
New Delhi - 110003

www.aptel.gov.in

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NOTIFICATION

Date: 05.04.2021

It is hereby notified for information of all concerned that Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) vide O.M. F No. 12/4/2020-JCA dated 31st March, 2021 has declared 14th April, 2021 (Wednesday) as a public holiday on account of the Birthday of Dr. B. R. Ambedkar for all Central Government offices.

In this regard, it is notified that all the matters listed on 14.04.2021 through video conferencing before the Hon'ble Benches of the Tribunal shall be listed on 15.04.2021 at 10:30 AM through a separate cause list and the next date of the said matters shall be given by the court masters on 15.04.2021 at 10:30 AM. As far as non-VC matters listed on 14.04.2021 are concerned, the same shall stand adjourned as per the earlier notification of APTEL dated 30.03.2021.

It is also notified that all the matters listed before Registrar Court on 14.04.2021 shall be listed on 15.04.2021.

This notification issues with the approval of the competent authority of APTEL.

Sd/-

(Sachin Sangwan)
Registrar (Officiating)

Copy to:

1. Administration Section
2. All the Notice Boards of the Tribunal
3. All the PPS/PS to Hon'ble Judicial Members/Members for submission of this circular before the Hon'ble Members for information
4. Bar Room of APTEL
5. APTEL Website